

F.No. 01(03)/Roster/CESTAT/2022(part-3)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 02.12.2022

ORDER NO. 212 of 2022


Hon'ble President is pleased to partially modify the roster order no. 203 of 2022 for CESTAT, New Delhi on 09.12.2022 as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 09.12.2022 at 2:30 p.m.	Hon'ble Mr. Justice Dilip Gupta, President	Difference of Opinion matter in E/51011/2019, E/51251/2019, E/51252/2019, E/52047/2019, E/52066/2019, E/52420/2019 and E/52487/2019 Party Name: Harit- Polytec Ganjato, Plastfab, Maha Mayay Steels, Tirupati Balaji Furnace & Ors.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member/P.A. to Registrar/Deputy/Assistant Registrar,
CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice
Board/Website/Guard File/Office Copy.


Assistant Registrar

F.No. 01(03)/Roster/CESTAT/2022(part-3)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 02.12.2022

ORDER NO. 213 of 2022

Hon'ble President is pleased to partially modify the roster order no. 203 of 2022 for **CESTAT, New Delhi** on **13.12.2022** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 13.12.2022 and on subsequent days, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President, Mr. P.V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	Anti Dumping Matters

Note:

1. On 13.12.2022 and on subsequent days, if adjourned, Division Bench matters will be taken up after the hearing of Anti-Dumping matters are over. The Single Member cases listed before Ms. Rachna Gupta, Member (Judicial) will be taken by Mr. Anil Choudhary, Member (Judicial) during the hearing of Anti-Dumping cases.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order



(Mukesh Gupta)
Deputy Registrar

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Assistant Registrar

F.No. 01(03)/Roster/CESTAT/2022(part-3)
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 02.12.2022

ORDER NO. 214 of 2022

Hon'ble President is pleased to partially modify the roster order no. 203 of 2022 for CESTAT, New Delhi on 12.12.2022 as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 12.12.2022 and on subsequent days, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President, Mr. P.V. Subba Rao, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	Anti Dumping Matters

Note:

1. On 12.12.2022 and on subsequent days, if adjourned, Division Bench matters will be taken up after the hearing of Anti-Dumping matters are over. The Single Member cases listed before Ms. Rachna Gupta, Member (Judicial) will be taken by Mr. Anil Choudhary, Member (Judicial) during the hearing of Anti-Dumping cases.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestatnew.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

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Assistant Registrar